

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2526

ANSWERED ON:08.12.2006

BASIC AMENITIES TO POOR

Athawale Shri Ramdas;Bose Shri Subrata;Pathak Shri Brajesh

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) The details of the programmes formulated and implemented by the Government to provide basic amenities to the poor living in the slum areas during each of the last three years, State-wise ;
- (b) The details of the amount sanctioned/disbursed, State-wise, by the Government during this period; and
- (c) The details of work done alongwith achievements made in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(c): The Government has been implementing a Centrally Sponsored Scheme called Valmiki Ambedkar Awas Yojana (VAMBAY) with effect from 2.12.2001, to ameliorate the conditions of urban slum dwellers living below poverty line, who do not possess adequate shelter. The Scheme of VAMBAY has the primary objective of facilitating construction and upgradation of dwelling units and providing for healthy and enabling urban environment through community toilets. VAMBAY has been recently subsumed under the Integrated Housing & slum Development Programme (IHSDP) launched on 3rd December 2005 along with the basic Services to the Urban Poor (BSUP) programme under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM). BSUP is applicable to 63 Mission cities;

IHSDP covers non-Mission cities and towns. Both BSUP and IHSDP aim at slum development and housing and civic amenities to the poor. Sanction of projects under BSUP and IHSDP during the current year is in progress.

Details of the Government of India subsidy released and dwelling units/community toilets covered during the last three years, State-wise under the Vambay scheme are given at Annexures I,II & III.